

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Kolkata Circuit Bench)**

Appeal Nos. 277 & 286 of 2013

Dated : 21st April, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 277 of 2013

DPSC Ltd.	Appellant(s)
Versus		
West Bengal Electricity Regulatory Commission	Respondent (s)

Appeal No. 286 of 2013

DPSC Ltd.	Appellant(s)
Versus		
West Bengal Electricity Regulatory Commission	Respondent (s)

Counsel for the Appellant (s): **Mr. Buddy A. Ranganadhan
Mr. Subir Kumar
Mr. Sandip Mitra**

Counsel for the Respondent(s): **Mr. C.K. Rai
Mr. Pratik Dhar for R-1**

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant seeks some more time for filing his comprehensive Written Submissions. Accordingly, he is directed to file the same on or before 23.04.2014 after serving copy on the other side.

The Respondent will file his comprehensive Written Submissions on or before 05.05.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **07.05.2014**.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson